

CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH

Hearing by Video Conferencing O.A. No.060/1073/2019

Chandigarh, this the 6th day of September, 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

Om Parkash, son of Shri Joginder Singh, age 45 years, Truck Cleaner, working under the Executive Engineer, Public Health Division No. 3, Chandigarh-160009.

...Applicant

(BY ADVOCATE: Sh. Arvind Galav)

VERSUS

- 1. Union Territory, Chandigarh through its Secretary, Engineering Department, U.T. Secretariat, Sector 9, Chandigarh-160009.
- 2. Chief Engineer, U.T. Secretariat, Sector 9, Chandigarh-160009.
- 3. Executive Engineer, Public Health Division No. 3, Sector 9, Chandigarh-160009.

...Respondents

(BY ADVOCATE: Sh. Mukesh Kaushik)



ORDER(Oral)

Per: SURESH KUMAR MONGA, MEMBER (J):

- 1. At the very outset, Sh. Arvind Galav, learned counsel for the applicant stated that the applicant does not wish to pursue the present Original Application as the desired relief has already been granted to him.
- 2. In view of the above statement made by Sh. Arvind Galav, learned counsel for the applicant, the Original Application is disposed of as having been rendered infructuous.

(SURESH KUMAR MONGA)
Member (J)

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